

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 62822-62852 / F. 5(1)/2023

Dated, Delhi the 18 AUG 2023

Sub : Repatriation of Ms. Ravinder Bedi, DHJS, presently on deputation Registrar, in the National Company Law Tribunal to her parent cadre.

Copy forwarded for information to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

OUT-AT-ONCE

No. /DHC/GAZ.IIB/G-8/NCLT/2023

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

The Secretary,
National Company Law Tribunal,
6th Floor, Block-03,
CGO Complex, Lodhi Road,
New Delhi-110003.

Sub: Repatriation of Ms.Ravinder Bedi, DHJS, presently on deputation as Registrar in the National Company Law Tribunal, to her parent cadre.

Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to order that Ms.Ravinder Bedi, DHJS, presently on deputation as Registrar in the National Company Law Tribunal, be repatriated to her parent cadre forthwith.

I am, therefore, to request you to repatriate Ms.Ravinder Bedi, DHJS, forthwith to enable her to join her parent cadre.



Yours sincerely,

Sd/-
(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

Dated: 16/08/2023

5908-5912
Endst. No. /DHC/GAZ.IIB/G-8/NCLT/2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
3. Ms.Ravinder Bedi, DHJS, presently on deputation as Registrar, National Company Law Tribunal with the request to report to the Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi, on being relieved.
4. Joint Registrar (Gaz.IA), High Court of Delhi, New Delhi.
5. Joint Registrar (Gaz.IB), High Court of Delhi, New Delhi.

Judl. Br.
M

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

P. D f SJ (Hqrs)
17/08/23